

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 159 of 2013 &
IA 234 of 2013**

Dated : 22nd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Arti Steels Ltd.Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. R.K. Mehta for R.2 & 3
Mr. Rutwik Panda for R.1

ORDER

Mr. R.K. Mehta, the learned counsel appearing for Respondent Nos.2 & 3 seeks some time to file the reply. Accordingly, he is directed to file the reply to the I.A. as well as to the main Appeal on or before 02.09.2013 after serving copy on the other side.

Post the matter for hearing the I.A. No. 234 of 2013 on **04.09.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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